

श्रीर बिहार के दूसरे ग्रन्थ स्थानों में क्यों नहीं बनाई जा रही है जैसे महसी श्रीर जो पटना से भी ज्यादा उपयुक्त जगह है ?

श्री मनुभई शाह इसमें कुछ गलतफहमी दिखाई देती है। पटना में एक ही इन्स्ट्रियल एस्टेट होने वाली है।

पंडित द्वा० ना० तिबारी बिहार शरीफ भी पटना में ही है।

श्री मनुभई शाह स्टेट गवर्नमेन्ट ने सोचा कि उसे जो जगह मिल रही है, वहा एम्प्लायमेन्ट ज्यादा लोगो को दिया जा सकता है, इसलिए वहा उसने दो सिलैक्ट किए।

**Shri Shree Narayan Das:** Out of the four industrial estates one has been set up in Darbhanga. May I know what is the progress that has been made in the setting up of this estate?

**Shri Manubhai Shah:** Land has been acquired and plans are being drawn up.

**Shrimati Tarkeshwari Sinha:** May I know whether the implementation of this programme is conducted only by the Central Government or the co-operation of the States is also asked for and, if so, may I know what is the financial co-operation or otherwise between the Centre and the States?

**Shri Manubhai Shah:** As far as the financial side is concerned, the entire amount is given as loan by the Centre to the State. The actual construction is the responsibility of the State Government, but we generally look after the progress and see that the programmes are implemented.

**Kamla Market, Delhi**

\*499 { **Shri E. J. Rao:**  
**Shrimati Renu Chakravarty:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) on what basis commercial flats in Kamla Market, Delhi, were leased

out to displaced persons from West Pakistan;

(b) whether any dispute exists now between the Government of India and the allottees regarding payment of arrears of rent, and

(c) whether it is a fact that Government originally agreed to transfer ownership rights to the allottees?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) There are no commercial flats in Kamla Market. There are, however, two rooms on the 1st floor which were meant for the caretaker but as no eligible displaced persons applied for their allotment, they have been allotted to certain Government departments for office purposes.

(b) No

(c) No

**Shrimati Renu Chakravarty:** After the acceptance by Government of the policy that houses and shops up to on the basis of "no profit, no loss", may I know why in the case of Kamla Market the ownership rights are not being given to people who are prepared to pay on that basis?

**Shri Mehr Chand Khanna:** There is no obligation on the part of Government to sell every property to displaced persons. We acquired certain lands, in certain areas and under certain specified conditions. For example, we have built certain shops on road berms. It is not our intention to sell road berms, because they are part of the municipal area and they may be needed for expansion of roads and all that. This area under Kamla Market forms part of Ramla Grounds. When this land was given to the Rehabilitation Ministry it was given under the express condition that the ownership will not be passed on.

**Shrimati Renu Chakravarty:** May I know whether it is a fact that there was a committee set up by the Delhi State Government under the chairmanship of Dr. Yudhvir Singh, and it

had recommended that the past arrears of rent should be written off as it was done in the case of Annapurna in this Kamla Market area?

**Shri Mehr Chand Khanna:** I have no knowledge of the committee to which the hon Member has referred, but for all our properties, whether they are situated in Delhi or outside, we charge rents according to a certain formula. My own feeling in the matter is that a man having a shop in Delhi has much less excuse for the non-payment of rent compared to a man living in an outside area.

**Shri Sadhan Gupta:** May I know whether it is a fact that for a long time the area was not very suitable for commercial purposes and in view of that fact the Annapurna was charged rent at a lower level and, if so, may I know why a discrimination should be made in the case of displaced stall holders?

**Shri Mehr Chand Khanna:** Some of our markets started flourishing from the very first day, some took a little time. The anxiety on the part of the allottees of Kamla Market to become owners really indicates that it is a very flourishing market. Secondly, Annapurna was given some two or three rooms on the first floor as a part of the food campaign and for popularising certain eatable objects. Also, it was our intention that by taking Annapurna there in the initial stages we may also attract some customers. Annapurna, unfortunately, ran under a very great loss. It was not a commercial organisation. Such being the case, I believe that we have given a certain amount of concession to Annapurna. That is no excuse for any shopkeeper who runs an establishment purely on a commercial basis to be exempted from payment of rent.

#### N.E.F.A.

\*501 **Shri Basumatari:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the number of schools in the North East Frontier Agency has declined now in comparison with that in 1955, and

(b) if so, the reasons for this decline?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika):** (a) Yes, the number of Schools in 1955 was 171 and now it stands at 121.

(b) (i) Due to unsettled conditions in Tuensang Frontier Division, 45 Schools were closed down in this Division.

(ii) It is the policy of the N.E.F.A. Administration to close down some Schools in the interior with poor attendance and to consolidate them at more central and accessible places with provision for free board and lodging. 5 Schools in Divisions other than Tuensang have been closed down in pursuance of this policy.

**Shrimati Renu Chakravartty:** In view of the fact that we are stressing very greatly the importance of development works in this NEFA area, may I know what actually happened, whether any particular disturbance has taken place in those very schools that have closed down and what was the reason for them to close down?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I have not understood what the hon Member means by "our stressing something about finding work."

**Shrimati Renu Chakravartty:** We have been stressing the importance of development works in this area. I want to know the reason why these schools have been closed down, whether they have been centres of activity or disturbance?

**Shri Jawaharlal Nehru:** There are two aspects, and it is difficult to give one reply effectively. There is no doubt that in certain inner parts of Tuensang area there have been petty disturbances in the past year or so, not in the schools to my knowledge,

but rather in the area. That was possibly one reason. The other reason is that we were really concentrating on making bigger schools rather than small ones which could not be run properly. There is a third approach to the problem, which is a very important one, the whole